



HARYANA LEGISLATIVE ASSEMBLY

(to be asked at a meeting of the Haryana Vidhan Sabha to be held on)

Starred Question

29th August, 2023

Total Question - 20

Basic Facilities of HSVP

***41 Sh. PARMOD KUMAR VIJ (Panipat City):**

Will the Chief Minister be pleased to state:-

- a) whether the basic facilities of HSVP like storm water, cleaning, sewerage and water supply are under the different departments in Panipat;
- b) whether the said facilities are running smoothly; if so, the details thereof;
- c) the resources available with the HSVP in Panipat for execution of cleaning and other works togetherwith the details thereof;
- d) whether these facilities could be shifted to any single department; and
- e) if so, the time by which these facilities are likely to be shifted to single department?

Details of the Cases of Power Theft

***42 Ch. MAMMAN KHAN (Ferozpur Jhirka):**

Will the Energy Minister be pleased to state:-

- a) the constituency wise number/details of the cases of power theft caught by the Government in district Nuh from 1st April, 2019 till to date;
- b) the copy of LL-1 checking report alongwith calculation sheet of every theft case mentioned above;
- c) whether the above mentioned LL-1 checking reports and calculation sheets have been made according to the Government sale circular no. D-21/2017 and D-43/2017; if not, the action taken by the Government against the delinquent/erring officials/officers;
- d) the amount collected from the abovesaid theft cases in rural areas and urban areas of district Nuh separately; and
- e) whether the Government will refund the collected amount, which has been incorrectly calculated in the abovesaid LL-1 checking reports and calculation sheets; if so, the time by which the said amount is likely to be refunded; if not, the reasons therefor?

Present Status of Construction of Medical College

***43 Sh. SOMBIR (Dadri):**

Will the Medical Education & Research Minister be pleased to state the present status of construction of Medical College in Dadri togetherwith the time by which it is likely to be constructed alongwith the details thereof?

Relaxation of Age to CET Pass Candidates

***44 Smt. KIRAN CHOUDHRY (Tosham):**

Will the Chief Minister pleased to state :-

- a) whether the Government has not issued public notice for relaxation of age to such candidates who has qualified in the CET, when it has been granted before conducting the CET exam;
- b) the reasons for which the Government agency frequently amend the rules; and
- c) the number of candidates who are likely to get chance to appear in the

exam who have overaged due to negligence of the conducting agency?

To Open a Trauma Centre

***45 Sh. LAXMAN SINGH YADAV (Kosli):**

Will the Health Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to open a Trauma Centre in Community Health Centre, Gurawara of district Rewari; and

b) if so, the action being taken by the Government in the matter?

To Construct the Roads

***46 Sh. BHARAT BHUSHAN BATRA (Rohtak):**

Will the Urban Local Bodies Minister be pleased to state:-

a) the number of shopkeepers and residents displaced during the construction of elevated railway track in Rohtak;

b) whether any policy has been formulated by the Government for their rehabilitation and providing compensation; if so, whether the shops have been allotted to the said displaced shopkeepers togetherwith the details thereof;

c) whether it is a fact that an announcement to construct a road of 15 feet adjacent to new market (Naya Bazar) has been made by the Government; if so, its present status togetherwith the details thereof alongwith the reasons for inviting the tender without occupation of the land for said purpose;

d) the time by which the abovesaid 15 feet road is likely to be constructed; and

e) whether it is a fact that the 30 feet road is proposed on the old railway track adjacent to Gandhi Camp Old Bazar; if so, the time by which the said road is likely to be constructed togetherwith the details thereof?

To Provide Ownership Rights

***47 Sh. ISHWAR SINGH (Guhla):**

Will the Deputy Chief Minister be pleased to state:-

- a) the number of the lease holders and settlers who are farming on the Panchayati land since the year 1952 in Guhla Assembly Constituency; and
- b) whether there is any proposal under consideration of the Government to provide the ownership rights to these lease holders togetherwith the time by which the abovesaid proposal is likely to be materialized?

Shortage of Judges

***48 Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Chief Minister be pleased to state the following information regarding the Judges in Lower Courts in State:-

- a) the Court wise number of Judges in State ;
- b) whether the State has adequate number of Judges in Courts or is there a shortage of Judges in State;
- c) the number of required Judges in State with Court wise division; and
- d) the steps being taken by the Government to meet out the shortage of Judges in Haryana judiciary?

Total Number of Announcements

***49 Sh. GHANSHYAM DASS (Yamunanagar):**

Will the Chief Minister be pleased to state:-

- a) the total number of announcements made by the Hon'ble Chief Minister for Yamuna Nagar Assembly Constituency in Yamuna Nagar on 15.05.2022;
- b) the number of announcements as mentioned in part 'a' above on which the work have been completed togetherwith the number of announcements on which the work have been started alongwith the time by which the said works are likely to be completed; and
- c) the number of announcements on which the work have not been started so

far togetherwith the time by which the said works are likely to be started/completed alongwith the details thereof ?

To Renovate the Ponds

***50 Smt. GEETA BHUKKAL (Jhajjar):**

Will the Development and Panchayats Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to execute the work of renovation, cleanliness and repairing of the following ponds in the villages of the Jhajjar Assembly Constituency:-

i) pond near Baba Nathunath and Shiv Mandir in village Goriya;

ii) pond near Indra Colony in village Akehdi Madanpur;

iii) village Mundahera Harji wala pond;

iv) Gui Pond near Bagla Chaupal in village Talao;

v) Duma wala pond in village Dhana;

vi) Rameshwar pond in the midst of village Kheri Khumari;

vii) Khariya pond on the main road in village Chhuchhakwas;

viii) ancient pond in village Bhurawas;

ix) the pond of Saharawat Pana in village Bhadani;

x) the pond near Shiv Mandir in village Joundhi; and

b) if so, the time by which the abovesaid works are likely to be completed?

To Resolve the Problem of Dirty Water

***51 Sh. RAM KUMAR GAUTAM (Narnaund):**

Will the Development and Panchayats Minister be pleased to state whether there is any proposal under consideration of the Government to acquire land of village Bass to resolve the problem of dirty water in all the four panchayats of village Bass of Narnaund Assembly Constituency?

Number of Approved Colonies

***52 Sh. SATYA PRAKASH (Pataudi):**

Will the Urban Local Bodies Minister be pleased to state:-

a) the number of colonies approved in Municipal Corporation, Manesar and Municipal Council, Pataudi Mandi;

b) the status of villages which are merged in abovesaid Municipal Corporation and Municipal Council regarding approved property extended Lal Dora; and

c) the number of maps approved in Municipal Corporation, Manesar and Municipal Council, Pataudi Mandi from 20.12.2020 to 30.06.2023 ?

To Reconstruct the Road

***53 Sh. VINOD BHAYANA (Hansi):**

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the main road of Hansi is in dilapidated condition whereas the said road has been constructed as four lane on the both side of city towards Delhi and Hisar; and

b) whether there is any proposal under consideration of the Government to reconstruct the abovesaid road; if so, the time by which it is likely to be reconstructed?

To Provide Basic Amenities in Irregular Colonies

***54 Sh. SURENDER PANWAR (Sonipat):**

Will the Urban Local Bodies Minister be pleased to state:-

a) the number of unauthorized colonies in Sonapat Assembly Constituency togetherwith the time by which the said colonies are likely to be regularized;

b) the details on the basis of which the said colonies have been declared unauthorized; and

c) whether there is any proposal under consideration of the Government to provide the basic amenities like sewerage line and drinking water pipeline in the abovesaid unauthorized colonies; if so, the details thereof?

Number of Death in Police Custody

***55 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Home Minister be pleased to state:-

a) the district wise and individual wise details of the persons died in police custody in the State from 1 January, 2015 to 31 July, 2023; and

b) the name of the officers who conducted the investigation of the abovesaid incidents togetherwith the action taken by the Government against the culprits?

To Provide Compensations to the Farmers

***56 Sh. SHISHPAL SINGH KEHARWALA (Kalanwali):**

Will the Deputy Chief Minister be pleased to state:-

a) the total acreage of crops affected due to flood in State;

b) the total acreage of crops affected due to flood in district Sirsa; and

c) whether the compensation is likely to be provided by the Government to the farmers who have suffered the loss of crops togetherwith the norms on which basis the amount of compensation will be fixed alongwith the details thereof?

Details of Tenders for Garbage Collection

***57 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Urban Local Bodies Minister be pleased to state:-

a) the time when the tenders were floated for door to door garbage collection in the Municipal Council of Kalka togetherwith the number of contractors who have applied against these tenders;

b) the name and address of the contractor to whom the tender has been

allotted; and

c) whether the above said tenders were floated with the approval of the Chairman of the Municipal Council?

To Release the Tube well Connections

***58 Smt. RENU BALA (Sadhaura):**

Will the Energy Minister be pleased to state:-

a) whether it is a fact that the demand notice has been issued by the Uttar Haryana Bijli Vitran Nigam Ltd. to the farmers from the year 2019 to 2021 as a result of which the farmers have deposited 30-30 thousand rupees to the department but no tubewell connection has been released to the farmers so far; and

b) if so, the time by which the said tubewell connections are likely to be released?

Details Regarding Construction of Open-Air Gyms

***59 Sh. SHAMSHER SINGH GOGI (Assandh):**

Will the Development and Panchayats Minister be pleased to state:-

a) the total number of construction work of the open-air gyms started by the Government in Assandh Assembly Constituency from April, 2022 to July, 2023 togetherwith the block-wise details thereof;

b) the time by which the abovesaid works are likely to be completed togetherwith the details thereof; and

c) whether it is a fact that the construction work of the open-air gyms has not been started by the Government in some blocks of Assandh Assembly Constituency; if so, the reasons therefor togetherwith the time by which the construction work of abovesaid gyms is likely to be started?

Work of Ponds Under Amrit Sarovar Yojana

***60 Sh. SITA RAM YADAV (Ateli):**

Will the Urban Local Bodies Minister be pleased to state the time by which the work of 6 ponds falling under the Kanina Municipal area is likely to be started under the Amrit Sarovar Yojana togetherwith the details thereof?

Chandigarh.

Dated: The 29th August, 2023.

R.K. Nandal,

Secretary.